

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No.240 of 2018
IN
O.A. No.2762 of 2016

This the 25th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N.Shrivastava, Member (A)**

1. Sh. Kaptan Singh, Retired PGT,
Aged About 64 years,
S/o Late Sh. Amer Singh,
R/o 2A, Shanti Vihar, Abhay Khand III,
Indirapuram, Ghaziabad-201010.
2. Mrs. Anita Rastogi, H.M.,
Aged About 58 years,
W/o Late Sh. Ashwani Rastogi,
R/o 290, Ram Nagar,
Near Krishna Nagar, Delhi-51.
3. Miss Anjali Bhatnagar, Retired Yoga Teacher,
Aged About 64 years,
D/o Late Sh. P.S. Bhatnagar,
R/o 493, LIG DDA Flats,
Hastsal, Uttam Nagar, New Delhi-59.
4. Mrs. Aarti Bhatnagar, Retired Librarian,
Aged About 67 years,
W/o Sh. G.C. Bhatnagar,
R/o 3/4V-404, AWHO, Greater NOIDA.
5. Ms. Bindu Sinha, Retired TGT,
Aged About 62 years,
D/o Late Sh. B.S. Sinha,
R/o P-604, Anupam Apartment,
East Arjun Nagar, Delhi-32.
6. Sh. Brham Deolal Das, Retired TGT,
Aged About 60 years,
S/o Late Sh. Hari Nandan Lal,
R/o Munger Road, Behind Church,
Jamalpur, (Distt-Munger) -811214.
7. Mrs. Deepa Mishra, PGT,
Aged About 59 years,
W/o Sh. P.K. Mishra,
R/o F-125/4, OFD Estate,
Raipur, Dehradun-248008.

8. Mrs. Ferzana Zia, Retired PRT,
Aged About 65 years,
W/o Sh. Imran Hussain,
R/o 302, Surabhi Flats,
34, Ravi Nagar, Shrinagar Extn,
Indore (M.P.) –452001.
9. Mrs. G.S. Swarnalatha, PRT,
Aged About 58 years,
W/o Sh. Ch. Sudhasheld,
R/o D-No.8612, China Waltair,
Vishakhapatnam (A.P.)–530017.
10. Mrs. G.V. Lakshmi, PGT,
Aged About 57 years,
W/o Sh. M.V. Surajapal,
R/o 39-8-76/1/1, Plot No. 22,
Sec-8, Besides Balabani School,
Murlinagar, Vishakhapatnam (A.P.) –530007.
11. Mrs. Jyoti Singh, PRT,
Aged About 57 years,
W/o Sh. S.K. Singh,
R/o Sri Surya Appts, 49-24-14,
SI Shankar Matham Road,
Madhura Nagar, Vishakhapatnam (A.P.) –530016.
12. Mrs. Kanchan Parashar, Retired TGT,
Aged about 60 years,
W/o Sh. Vijay Kumar Parashar
R/o F-70, Sector –21, NOIDA.
13. Mrs. A Manjula, PRT,
Aged About 55 years,
W/o Sh. A.H.M. Sharia,
R/o 45-45-6, Sai Swarrop Enclave,
Akkayyapalem, Vishakhapatnam
(A.P.) –530016.
14. Mrs. K Minni Margaret, PRT,
Aged About 5
6 years,
W/o Sh. G Paul Ratnakar,
R/o 9-23-4, Flat No. 104,
Seraphims Residency, CBM Compound,
Vishakhapatnam (A.P.) –530003.
15. Mrs. Madhuri Sahgal, Retired Principal,
Aged About 67 years,
W/o Sh. V.K. Sahgal,
R/o 459, Sec-21, Indira Nagar,
Lucknow (U.P.) –226016.

16. Mrs. Manem Vijaya, Retired PRT,
Aged about 64 years,
W/o Sh. M.K. Lingam,
R/o D/No. 38-19-120/1,
Jyothi Nagar, 104 Area,
Pune -530018.
17. Sh. Madan Lal, UDC,
Aged about 57 years,
S/o Late Sh. Har Deva,
R/o H. No. 188/8, Greater Green Park,
Bareilly -243006.
18. Mrs. Narra Sarla, TGT,
Aged about 58 years,
W/o Sh. N.R. Rao,
R/o 39-8-20/20, Muralinagar,
Vishakhapatnam (A.P.) -530007.
19. Mrs. Neelam Srivastava, Retired Principal,
Aged about 62 years,
W/o Sh. U.C. Srivastava,
R/o 54C, DDA Flats,
Shivam Enclave, Delhi -32.
20. Mrs. (Dr.) Nirmala Jain, Retired PGT,
Aged about 60 years,
W/o Sh. Abhay Jain,
R/o B-14, Aadihomes, Wright Town,
Jabalpur (M.P.) -482002.
21. Ms. Nisha Dube, Retired TGT,
Aged about 64 years,
D/o Late Sh. C.R. Dube,
R/o MIG 10/6, Ankur Complex,
Phase IV, 6 No. Stop, Shivaji Nagar,
Bhopal (M.P.) -462016.
22. Sh. P. Nageshwer Rao. P, Retired TGT,
Aged about 63 years,
S/o Sh. P. Siddharthmaiha,
R/o Sai Bala Ram Tower, Pichaia State,
Vijayawada (A.P.) -520010.
23. Sh. Panna Ram Sharma, Retired PGT,
Aged about 67 years,
S/o Sh. Narain Swaroop Sharma,
R/o H. No. 537, Sec-4,
Vaishali (Distt -Ghaziabad).
24. Sh. R. Satyanarayana, TGT Skt,
Aged about 57 years,
S/o Sh. R. Muthaiah,
R/o Flat No. 306, Vasavi Towers Sainagar,
Chaitanyapuri, Hyderabad -500060.

25. Sh. Ram Baksh, Retd. Lab Attendant,
Aged about 62 years,
S/o Sh. Ram Niraj,
R/o VPO – Manadeeh, Thana –Amani Ganj,
Distt – Faizabad (U.P.).
26. Sh. R. Rammohan Rao, Retired TGT,
Aged about 61 years,
S/o Sh. R. Surayya,
R/o 39-22-62/2, Kalinga Nagar,
Madhavdhara, Industrial Estate,
Vishakhapatnam (A.P.) –530007.
27. Sh. Rana Kishanbhai Govinlal, UDC,
Aged about 59 years,
S/o Sh. Rana Govinlal,
R/o F-404, Empyrean Courtyard,
Near Deep's Party Plot,
Behind Narayan Kadhiyavadi Hotel,
Atladara, Vadodara –390012.
28. Mrs. Sadhna Trehan, PGT,
Aged about 56 years,
W/o Sh. Parveen Trehan,
R/o 31/22, Old Rajendra Nagar,
New Delhi.
29. Mrs. Sarita Rajesh Jha, TGT,
Aged about 56 years,
W/o Sh. Rajesh Jha,
R/o H-26, Sterling Castles,
Opp Baharchi Restaurant,
H.B. Road, Bhopal (M.P.).
30. Mrs. Shashibala Saxena, Retired HM,
Aged about 64 years,
W/o Sh. G.P. Saxena,
R/o H. No. 7, HIG II, Indrapuram,
GMS Road, Dehradun –248001.
31. Mrs. Subhashri Sahasrabudhe, Retired HM,
Aged about 62 years,
W/o Late Sh. V.S. Sahasrabudhe,
R/o Flat No. 22, Shivanand Appts,
Plot No. 66, Rambagh Colony,
Paud Road, Kothrud, Pune –411038.
32. Mrs. Sushma Yadav, Retired
PRT,
Aged about 60 years,
W/o Sh. M.S. Yadav,
R/o Prithvi Appts, 501/52,
Gurgaon (HR) –122003.

33. Mrs. T Annapurna, TGT,
 Aged about 57 years,
 W/o Late Sh. M. Ramakrishna,
 R/o 58-22-18/1, Susarla Colony,
 Butehirajupalem,
 Vishakhapatnam -530027.

34. Mrs. V Ammapurama Visalakshmi, PRT,
 Aged about 57 years,
 W/o Sh. V.V. Subrahmanyam,
 R/o 46-18-13, Dondaparthi,
 Mandavaripeta, Vishakhapatnam (A.P.).

35. Mrs. Veena Setia, Retired PGT,
 Aged about 64 years,
 W/o Sh. Subhash Setia,
 R/o KG I/350, Vikaspuri,
 New Delhi -110 018.

36. Mrs. Vijayalaxmi Aggarwal, Retired TGT,
 Aged about 64 years,
 W/o Sh. S.P. Aggarwal,
 R/o H. No. 2, Phase II, Shakti Vihar,
 Majra, Dehradun -248001.

37. Mrs. Vimla Gupta, Retired Principal,
 Aged about 65 years,
 W/o Sh. S.K. Choushi,
 R/o 57, Dhanwantari Marg,
 Rambha Bhawan, Freeganj,
 Ujjain (M.P.) -456010.

38. Mrs. Vinita Lyall, TGT,
 Aged about 58 years,
 W/o Sh. Isaac Nirmal Lyall,
 R/o 97, Civil Lines,
 Opp Rattan Deep Complex,
 Bareilly -243001.

39. Usha Dwara, Retd. PRT
 W/o Late. Sh. Vijay Dwara,
 Aged about 63 years,
 R/o 8A, Vandana Nagar,
 Near Little Angle Convent, School, Indore.

40. Meena Srivastava, TGT
 W/o Col. S. Kumar,
 Aged about 66 years,
 R/o B-206, Old Minal Residency,
 J.K. Road, Bhopal (MP).

41. T.V. Sastri, TGT
S/o Sh. T.J. Sarma,
Aged about 54 years,
R/o D-101, Vasali Towers, NAD Kotha Road,
Vishakhapatnam (AP).
42. Babita Sinha, PRT,
W/o Sh. Rajiv,
Aged about 58 years,
R/o Flat No. 2, Block-A, Bibhav Belle,
Mayur Tourist Complex, Fatehabad Road,
Agra (UP).
43. Abhilasha Jain, Retd. Head Mistress,
W/o Sh. R.C. Jain,
Aged about 64 years,
R/o E-1/4, Rishi Nagar, Ujjain (MP).
44. Veena Rani Jain, TGT,
D/o Late Sh. S.B. Jain,
Aged about 58 years,
R/o 206 Akriti Appt. Gardan Road, Baluganj,
Agra, UP

....Applicants

(By Advocate : Shri M.K. Bhardwaj)

Versus

1. Sh. Prakash Javedakar
Chairman KVS,
Shastry Bhawan,
New Delhi
2. Sh. S.K. Mall
Commissioner,
Kendriya Vidyalaya Sangathan
Shaheed Jeet Singh Marg,
New Delhi
3. Sh. Ajay Narayan Jha
Secretary,
Ministry of Finance
Dept. of Expenditure,
New Delhi

.....Respondents

(By Advocate : Shri S. Rajappa)

ORDER (ORAL)

Mr. K.N. Srivastava, Member (A):

This Contempt Petition is filed for alleged non-compliance of our Order dated 05.04.2017 in OA 2762/2016 and Order dated 20.11.2017 in RA 131/2017 in OA 2763/2016 and in RA 132/2017 in OA 2762/2016. In our Order dated 05.04.2017, we had issued the following directions:-

“3. We, therefore, dispose of this application with a direction to the respondents to consider the case of the applicants in the light of the decisions cited above. The respondents shall take a final decision in their cases within 90 days from the date of receipt of a copy of this order and if the applicants are found to be entitled, the benefit of GPF Pension Scheme may be granted to them, in accordance with law. If not, the respondents shall pass a speaking and reasoned order with intimation to the applicants within the said 90 days period.”

2. Further vide Order dated 20.11.2017 in the said RAs, the following direction was issued which reads as under:-

“3. It is stated that as a matter of fact, the reference to OAs is incorrect and it should have been order dated 24.08.2016 passed in LPA No. 410/2014 and other connected matters. The other side concedes to this position.”

3. Shri Rajappa, learned counsel for the respondents, submitted that both the Orders of the Tribunal have been complied with and consequential individual orders in respect of every applicant have been passed. He has also placed on record a copy of all such orders.

4. Shri Bhardwaj, learned counsel for the petitioners, however, submitted that compliance reported by Shri Rajappa is not strictly in terms of the Order dated 20.11.2017 in *ibid* RAs wherein specific direction was issued that the compliance has to be by taking into account the Order in LPA No.410/2014.

5. Shri Rajappa drew our attention to letter dated 21.5.2018 from Assistant Commissioner (Law), Kendriya Vidyalaya Sangathan, addressed to him wherein it is clearly indicated that the individual orders in respect of the petitioners are in compliance of the Tribunal's Order dated 5.4.2017 and 20.11.2017. By implication, it would mean that the directions in LPA 410/2014 have also been kept in mind while passing the individual orders.

6. In this view of the matter, we are satisfied that our order has been substantially complied with. Accordingly, we direct closure of the Contempt Petition. Notices issued to the respondents are discharged.

7. In case the petitioners are still aggrieved by the orders passed by the respondents in their individual cases, they are at liberty to seek appropriate remedy as available to them under law.

(K.N.Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

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